

[Shri Datar]

Panchayat Raj Act, 1954, a copy of Notification No. R(9)/59-PD dated the 16th July, 1959 containing the Delhi Panchayat Raj Rules, 1959 published in Delhi Gazette. [Placed in Library, See No. LT-1671/59].

NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT

Shri Datar: Sir, I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:

- (i) G.S.R. No. 1030 dated the 12th September, 1959 making certain amendment to the All India Services (Death-cum-Retirement Benefits) Rules, 1958.
- (ii) G.S.R. No. 1031 dated the 12th September, 1959 and G.S.R. No. 1053 dated the 19th September, 1959, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954
- (iii) G.S.R. No. 1054 dated the 19th September, 1959 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954
- (iv) G.S.R. No. 1132 dated the 17th October, 1959 and G.S.R. No. 1158 dated the 24th October, 1959, making certain further amendments to the Indian Administrative Service (Pay) Rules, 1954
- (v) G.S.R. No. 1133 dated the 17th October, 1959 making certain amendment to the Indian Police Service (Pay) Rules, 1954.
- (vi) G.S.R. No. 1156 dated the 24th October, 1959.
- (vii) G.S.R. No. 1157 dated the 24th October, 1959 making certain further amendments to the Indian Administrative Service (Recruitment) Rules, 1954.

(viii) G.S.R. No. 1159 dated the 24th October, 1959 making certain further amendment to the Indian Administrative Service (Regulation and Seniority) Rules, 1954. [Placed in Library, See No. LT-1672/59].

AMENDMENTS TO CENTRAL SILK BOARD RULES

The Minister of Industry (Shri Manubhai): Sir, I beg to lay on the Table, under sub-section (3) of Section 13 of the Central Silk Board Act, 1948, a copy of Notification No. G.S.R. 1141 dated the 17th October, 1959 making certain further amendments to the Central Silk Board Rules, 1958. [Placed in Library, See No. LT-1673/59].

ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS RULES

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Sir, I beg to lay on the Table, under sub-section (4) of Section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, a copy of the Ancient Monuments and Archaeological Sites and Remains Rules, 1959 published in Notification No. S.O. 2306 dated the 15th October, 1959 [Placed in Library, See No. LT-1674/59]

AMENDMENT TO INTERNATIONAL COPYRIGHT ORDER

Shri Humayun Kabir: Sir, I beg to lay on the Table, under Section 43 of the Copyright Act, 1957, a copy of Notification No. S.O. 2308 dated the 17th October, 1959 making certain amendment to the International Copyright Order, 1958 [Placed in Library, See No. LT-1675/59]

REPORT ON COAL MINES LABOUR WELFARE FUND

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of Report on the activities of the Coal Mines Labour Welfare Fund for the year 1958-59. [Placed in Library, See No. LT-1676/59].